

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Contempt Petition No.38/2004.

In
Original Application No.356/1996.
Lucknow; this the day of 5th October,2004.

HON'BLE SHRI S.P. ARYA, MEMBER (A)
HON'BLE SHRI M.L. SAHNI, MEMBER (J)

Babu Lal aged about 45 years son of Shri Ram Gulam,
Postman , Alambagh, Lucknow R/o Village Pyarepur,
P.O. Maunda, District Lucknow.

... Applicant.

By Adovcate:- Shri Jagendra Singh for
Shri R.S. Gupta.

Versus.

Sri A.S. Chauhan, Senior Superintendent of Post
office, Lucknow.

2. Sri Ragha Lal , Chief Postmaster, General U.P.,
Lucknow.

3. Sri Suraj Singh , Assistant Superintendent of Post
Offices South, Lucknow.

... Respondents.

By Advocate:-Shri S.K. Pandey.

O R D E R (ORAL)

(BY HON'BLE SHRI S.P. ARYA, MEMBER (A)).

Shri Jagendra Singh for Shri R.S. Gupta,
counsel for applicant seeks for adjournment for no
reasons. We find no ground to adjourn the case. By
order dated 24.10.2003 in O.A.NO.356/1996 , the
respondents were directed to reinstate the applicant
forthwith on the post of Postman and to pay salary

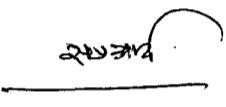
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for the period from 9.12.1995 to 22.3.1996 and decide the representation with regard to period from 22.2.1996 till the date of joining of the applicant. The respondent~~s~~ has filed copy of the order dated 21.5.2004 by which the applicant reinstated **and** the salary for the period 9.12.1995 to 22.3.1996 has been allowed to be paid. The representation moved in this regard has also been decided. We accordingly, find that the order of this Tribunal has been fully complied-with. The C.C.P. is dismissed. Notices are discharged.



(M.L. SAHNI)
MEMBER (J)


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(S.P. ARYA)
MEMBER (A)

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